

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
(SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 102/252/HDB/2017
NAME OF THE COMPANY	Legalcraft Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Legalcraft Solutions Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy	Counsel for Applicant	9542239039	V. Venkata Rami Reddy

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
रमेश चन्द्र मिश्रा/ RAMESH CHANDRA MISHRA			Ramesh Chandra Mishra
कंपनी पंजीयक/ Registrar of Companies, हैदराबाद और प्रदेश और तेलंगणा Hyderabad For Andhra Pradesh And Telangana			

Heard Shri V. Venkata Rami Reddy, Learned Counsel for the Applicant.

CA is disposed by separate orders.

Member (J)

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